

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.04.2019 (FRIDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 352 of 2019	B. Arun Eashwar & Ors. Vs. OPG Power Generation Pvt Ltd & Anr.	Pritha Srikumar Iyer	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 369 of 2019	Shrishti Electromech Pvt Ltd. Vs. Vijay Home Appliances Ltd.	Ateepriya Bhatia	
3.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Rajat Navet	
4.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr.	Anjan Chakraborty	
5.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Rajat Navet	
6.	Comp. App. (AT) (Ins) No. 386 of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal	
7.	Comp. App. (AT) (Ins) No. 388 of 2019	Vishal Dave. Vs. Hema Manoj Shah & Ors.	Nishant Yadav	
8.	Comp. App. (AT) (Ins) No. 389 of 2019	Rajesh Arora Vs. Barumal Vinod Kumar & Anr.	Iggu Chittiappa	
9.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. & Anr.	Rakesh Kumar	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
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11.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	Saral Sharma
12.	Comp. App. (AT) (Ins) No. 129 of 2019	Beacon Courier & Cargo India Pvt Ltd. Vs. Trim India Pvt Ltd.	Puneet Singh Bindra	Ashish Aggarwal
13.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji
14.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal-PCS

For Hearing

15.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
16.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
17.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)

Note: - Court will rise at 12:00 noon.

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By Order
-sd/-
Registrar